

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 707 of 2020 in
Company Appeal (AT) (Insolvency) No. 188 of 2020

In the matter of:

Srinivasa Reddy Velagala

....Appellant

Vs.

Sravanthi Infratech Pvt. Ltd.

...Respondent

Present

For Appellant: Ms. Kiran Suri, Sr. Advocate with Mr. M. Rambabu, Ms. Prity Kumari and Ms. Aishwaraya Kumar, Advocates.

For Respondent: Nemo.

ORDER

26.02.2020: There is no one appearing on behalf of the Respondent today.

Due to paucity of time the matter could not be taken up. Post the case 'for orders' on **16th March, 2020** on top of the list at Serial No. 1.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sim/nn